

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.3158/1992

(7)

New Delhi this the 10th day of February, 1998

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Rajbir Singh S/O Mahabir Singh,
R/O CB-4/C, D.D.A., MIG,
Shalimar Bagh,
Delhi.

... Applicant

(None present for Applicant)

-Versus-

1. The Secretary to Govt. of India,
(Research & Analysis Wing),
Cabinet Secretariat,
Room No. 8B, South Block,
New Delhi.

2. Joint Secretary (Personnel),
Research & Analysis Wing,
Cabinet Sectt., Room No. 8B,
South Block,
New Delhi.

... Respondents

(By Shri M. K. Gupta, proxy for Shri Madhav Panikar,
Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal -

On 29.1.1998, the applicant was not represented.
The respondents were also not represented. We had,
therefore, adjourned the case for 5.2.1998 and also
said that it may be dismissed for want of prosecution
if no one appeared on 5.2.1998. Since no one has
appeared on behalf of the applicant, this application
is dismissed for want of prosecution.

KM
(K. M. Agarwal)
Chairman

RKAhooja
(R. K. Ahooja)
Member (A)

/as/